

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 161 of 2012**

**Dated : 5<sup>th</sup> July, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Saheli Exports Pvt. Ltd. .... Appellant(s)**

**Versus**

**Joint Electricity Regulatory Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s): Mr. Anand K. Ganesan**

**Counsel for the Respondent(s): Mr. Meet Malhotra, Sr. Adv.**  
**Mr. Ravi S.S. Chauhan**  
**Mr. Prateek Dhaiya**  
**Ms. Pallak Singh**  
**Mr. Y.P. Chawla (Rep.) for R-1**

**ORDER**

We have heard the learned counsel for the parties and Written Submissions have also been filed by them.

***Judgment is Reserved.***

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

*ts/vt*